

15.

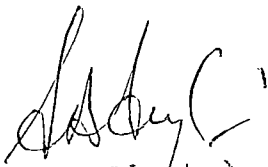
11.5.2004
MA 653/2004 IN
QA 661/2002

Present: Shri Yudveer Singh, counsel for applicant.
Shri Madhav Panikar, counsel for respondents.

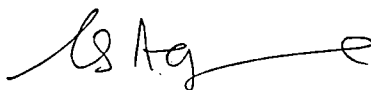
MA-653/2004

Learned counsel for the applicant states that
he may be permitted to withdraw the miscellaneous
application with liberty to take recourse under the law.

Allowed as prayed. Subject to aforesaid,
dismissed as withdrawn.


(S.A. Singh)
Member (A)

/kdr/


(V.S. Aggarwal)
Chairman